

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT - II)

Item No. 306
(IB)-1781(ND)2018
IA/3371/2020 IA/3896/2020 IA/3898/2020 IA/3912/2020

IN THE MATTER OF:

M/s. Indu Kumar & Ors. ... Applicant/Petitioner

Versus

M/s. Saha Infratech Pvt. Ltd. ... Respondent

Under Section: 7 of IBC, 2016

Order delivered on 14.10.2020

CORAM:

**CH. MOHD. SHARIEF TARIQ,
HON'BLE MEMBER (J)**


**SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)**

PRESENTS:

**Mr. Amulya Dhingra, Mr. Diwakar Singh, Advs. for the Financial Creditor,
Mr. Sunil Fernandes, Mr. Siddharth Sharma, Mr. Darpan Sachdeva, Advs.
for the Applicant.**

ORDER

Renotify this case on 19th October, 2020


(T. S. Singh)
Court Officer